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QA 161/08

21/05/08

Hon. Mr. N. Karthikeyan, J.N.

App: Mr. Raj Singh.

Resp: Mr. A.P. Vennani.

Respondents, have not filed any objection/CA. Both the Advocates have filed a fax message dt. 15/05/08 issued by Respondent No. 2, stating that the paper of the applicant covered under Annexure-A-1 dt. 25-04-08 has been cancelled. The same is recorded, then, QA has become infructuous.

J.N.

of
copy of order
dated 21-5-08
Per
26-5-08